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Title : Introduction and passing of the Appropriation (Railways) No. 3 Bill, 2014.

HON. SPEAKER: Item No. 16, hon. Minister.

THE MINISTER OF RAILWAYS (SHRI D.V. SADANANDA GOWDA): I beg to move for leave to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2014-15 for the purposes of Railways.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2014-15 for the purposes of Railways."

The motion was adopted.

SHRI D.V. SADANANDA GOWDA: I introduce** the Bill.

SHRI MALLIKARJUN KHARGE (GULBARGA): Madam, you may at least now allow us to speak when the Bill is being taken up for consideration. We would like to explain because this is a Bill...(Interruptions)

HON. SPEAKER: Please listen to me. It is only an Appropriation Bill. What are you talking about? ऐसा नहीं होता। जब चाहे तब रिव्यूस्ट नहीं करते।

...(Interruptions)

SHRI D.V. SADANANDA GOWDA: Madam, I beg to move:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2014-15 for the purposes of Railways be taken into consideration."

...(Interruptions)

HON. SPEAKER: The question is:

"That the Bill to authorize payment and appropriation of certain sums from and out of the Consolidated Fund of India for the services of the financial year 2014-15 for the purposes of Railways be taken into consideration."

The motion was adopted.

...(Interruptions)

HON. SPEAKER: The House will now take up clause-by-clause consideration of the Bill.

...(Interruptions)

माननीय अध्यक्ष : रेल बजट पर 15 घंटे चर्चा हो गयी है। आप बात को तो समझिए।

â€¦(व्यवधान)

HON. SPEAKER: The question is:

"That clauses 2 and 3 stand part of the Bill."

The motion was adopted.

Clauses 2 and 3 were added to the Bill.

...(Interruptions)

माननीय अध्यक्ष : ऐसा नहीं होता है। 15 घंटे चर्चा करने के बाद कुछ नहीं बचता।

â€¦(व्यवधान)

HON. SPEAKER: The question is:

"That the Schedule stand part of the Bill."

The Schedule was added to the Bill.

Clause 1, the Enacting Formula and the Long Title were added to the Bill.

...(Interruptions)

HON. SPEAKER: The Minister may now move that the Bill be passed.

...(Interruptions)

SHRI D.V. SADANANDA GOWDA: I beg to move:

"That the Bill be passed." ...(Interruptions)

HON. SPEAKER: Motion moved:

"That the Bill be passed."

...(Interruptions)

माननीय अध्यक्ष : सौगत राय जी, क्या हर बात पर आपको बोलना है? This is not the way.

â€¦(व्यवधान)

SHRI MALLIKARJUN KHARGE : There is no Standing Committee now.

HON. SPEAKER: I know.

SHRI MALLIKARJUN KHARGE : So, they cannot take any suggestion. We have accepted for suspension of the Rule. At least whatever Members want to speak, the Minister can respond so that at least they may know where they stand....(Interruptions) The Minister has made a number of promises. He should at least clarify the exact amount given to Kerala and what he is going to do. ...(Interruptions)

माननीय अध्यक्ष : सबसे पहले आप सब बैठ जाइये।

â€¦(व्यवधान)

SHRI MALLIKARJUN KHARGE : How many new trains he is going to give? He has explained about all the other States. Let him tell about Kerala also in one or two minutes....(Interruptions)

रेल मंत्रालय में राज्य मंत्री (श्री मनोज सिन्हा) : अध्यक्ष महोदया, रेल बजट पर हाउस में काफी सदस्य बोल चुके हैं और 140 लोगों ने अपना लिखित भाषण रखा है। पूर्व में ही रेल मंत्री जी ने केरल के माननीय सदस्यों से आग्रह किया है कि वे उनके चैम्बर में आएं। ...(व्यवधान) उनकी बातों पर वह सहानुभूति पूर्वक विचार करेंगे। ...(व्यवधान) इसलिए वह फिर से राज्यवार ...(व्यवधान)

माननीय अध्यक्ष : ऐसी बात नहीं होती है।

â€¦(व्यवधान)

MADAM SPEAKER: The question is:

"That the Bill be passed."

The motion was adopted.

HON. SPEAKER: The time of the House is extended till 'Zero Hour'.